

FAO No. 2373 of 1999

Satyavir Singh and anr.

..... Appellants

V/s

Sahib Singh(deceased) through LRS & Ors.

Respondents

Respondent No. 2:

**Subash Chander S/o Sh. Sohan Lal R/o Village
Khanpur Tehsil and Distt. Hisar (Registered owner
of Tata Four wheeler No. HR-21/5877)**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **21/03/2024(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 04th

March, 2024.



Superintendent (Judl.),
For Registrar (Judicial)

